

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : (क) देश में अभी तक किसी भी कपड़ा मिल का राष्ट्रीयकरण नहीं किया गया है ।

(ख) प्रश्न नहीं उठता ।

स्टेपल सूत के दाम

3051. श्री सरजू पांडे : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) स्टेपल सूत के दाम बढ़ जाने से बुनकरों को राहत देने के लिए सरकार की ओर से क्या कार्यवाही की जा रही है; और

(ख) क्या उम्मेद, मत्ता करने के लिए सरकार द्वारा कोई कार्यवाही की जा रही है और यदि हाँ, तो वह क्या है ?

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : (क) और (ख) सरकार ने मैन-मेड फाइबर स्विचिंग एम्प्लोयमेंट को अपनी सदस्य मिनीयों द्वारा निर्मित स्टेपल सूत को निर्धारित कीमतों पर उद्योग निदेशक की मार्फत वितरण करने के लिए प्रेरित किया है ।

Indian Delegation to Japan and Hongkong to persuade the Toy Manufacturers for shifting of industries to India

3052. SHRI INDRAJIT GUPTA: Will the Minister of FOREIGN TRADE be please to state:

(a) whether the India Investment Centre recently sponsored a delegation to Japan, Hongkong and Singapore in order to persuade toy manufacturers of these countries to shift their units to India where wages are lower;

(b) if so, whether Government's approval was sought and obtained for sending such a mission;

(c) whether the mission was successful; and

(d) the reaction of indigenous toy manufacturers to this move?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (d).

Indian Investment Centre were contracted to undertake a Study of India's export potential of toys and decorations, and with the approval of Government of India a survey team was deputed to Japan, Hongkong and Singapore with the purpose of studying the conditions and pin-pointing the major factors that enabled these countries to emerge as leading toy manufacturers. The team was neither empowered to nor did it negotiate with toy manufacturers regarding shifting their units to India; the team was a fact finding research mission. Its preliminary findings have been made known to the Indian Toy Manufacturers Association who are evincing keen interest in exploring possibilities to enter the international trade.

Guarantee for Investments in Joint Venture Abroad

3053. SHRI C. K. CHANDRAPAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have prepared a foreign investment guarantee scheme for underwriting risk in setting up joint ventures abroad; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) No, Sir,

(b) Does not arise.

Liberalisation of Policy for Investments in Asian Countries

3054. SHRI K. BALADHANDA-YUTHAM :
SHRI BHOGENDRA JHA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have decided to liberalise policy towards Indian Investments in Asian countries; and

(b) if so, in what way the policy is to be liberalised ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). The Government encourages Indian entrepreneurs in setting up industrial joint ventures in all the countries. The policy of the Government in this regard is